



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,5th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
35	WP(C)/8297/2022 FIXED	DR. JYOTI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH
36	WP(C)/7397/2023 B/O	DEBEN GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC, AG SC, FINANCE
37	WP(C)/753/2024 FIXED	GOPAL DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR. R K D CHOUDHURY MR D K ROY MR. J BATHARISA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
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9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	J SHARMA	03-03-2024	To	07-03-2024
12)	MR. A DHAR	04-03-2024	To	06-03-2024
13)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
14)	MR M Z AHMED	03-03-2024	To	08-03-2024
15)	MS B DUTTA	03-03-2024	To	08-03-2024
16)	MR. A M DUTTA	03-03-2024	To	08-03-2024
17)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
18)	MR. A I ALI	04-03-2024	To	08-03-2024
19)	MR G DAS	06-03-2024	To	08-03-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
			MOTION	
18	WP(C)/9493/2019 FIXED, WITH LCR	SAZEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR B N SARMA MS D DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
13	WP(C)/1984/2022 (AT 10:15 AM)	M/S KARBI PROJECTS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGOHAIN MR A KHARSOHUM	SC, PWD SC, K A A C
14	WP(C)/1987/2022 (AT 10:15 AM)	M/S J K CONSTRUCTION CO. AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGOHAIN MR A KHARSOHUM	SC, PWD (BULDING) SC, K A A C
MOTION				
15	Cont.Cas(C)/112/2024 FIXED	BOZLUR RAHMAN Versus KHANINDRA CHOUDHURY	K ZAMAN	
16	WP(C)/1310/2024 B/O	M/S JINKU ENTERPRISE Versus THE STATE OF ASSAM AND 11 ORS	MR. K BORUAH MS P DAS MS. P BORAH	GA, ASSAM
17	WP(C)/1311/2024 B/O	SMTI. KALPANA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	GA, ASSAM SC, REVENUE
18	WP(C)/1313/2024 B/O	SATYAJIT MORANG Versus THE STATE OF ASSAM AND 6 ORS	MR. B GOGOI MR A CHALIHA MR M BHUYAN	SC, EXCISE DEPTT.
19	WP(C)/1323/2024 B/O	M/S H S ENGINEERS AND ASSOCIATES Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	SC, WATER RESOURCE

LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
13 WP(C)/3498/2016 B/O	DINESH CHANDRA TAHBILDAR Versus THE STATE OF ASSAM AND 4 ORS	MR Z ALAM MR.M B U AHMED MS. S NAZNEEN MR.A ULLAH	GA, ASSAM MR.M CHOUDHURY SC, DLR
ADMISSION			
14 WP(C)/5243/2018 FIXED	M/S. MINT LOGISTICS PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. K K DUTTA MR. B GOGOI MR P NAYAK MR D SAIKIA MR. N BORDOLOI	MR. A BARKATAKI MR B SARMA SC, NF RLY
15 WP(C)/8777/2018 FIXED	GLOBAL SPIRITS Versus THE STATE OF ASSAM AND 3 ORS	MR. K K DUTTA MR. B GOGOI MR P NAYAK MR. D SEN DEKA MS. N BORDOLOI	MR. P N GOSWAMI SC, EXCISE DEPTT.
ORDERS			
16 Cont.Cas(C)/736/2023 B/O	NIREN CH TARAT Versus SANJIV SHYAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	WP(C)/1321/2024 B/O	SHYAMANTA KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS	N K NEOG MR. K N CHOUDHURY MR. M DAS MR. A DAS	SC, PWD
50	WP(C)/1325/2024 B/O	RAJENDRA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	SC, ELEM. EDU GA, ASSAM
ADMISSION				
51	WP(C)/5910/2023 FIXED	GAKUL CHANDRA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	GA, ASSAM SC, AG MR. K BAISHYA SC, REVENUE SC, FINANCE
52	WP(C)/6185/2023 FIXED	BAHAR AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. M. A. CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/3543/2023 in WP(C)/6185/2023	BAHAR AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

47 Crl.Pet./480/2018 (AT 10:15 AM)	ASHOK VERMA Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	MR B SARMAH (r-2) MR G PATHAK (r-2) MR. D HAZARIKA (R2) MR. R PHUKAN (R2) MR. T BARUAH (R2) PP, ASSAM
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सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE K. SEMA****COURT NO: 16****[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
17 WP(C)/1254/2024 FIXED	GURU SINGH SABHA Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MS F BEGUM	SC, FINANCE
18 WP(C)/1331/2024 B/O	NEKIBUR ZAMAN DEWAN Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR N Z CHOUDHURY MS. S SAHNAZ	SC, GAD SC, G M D A SC, GMC
ADMISSION			
19 WP(C)/4563/2022 B/O	M/S. J. D. PHARMACEUTICALS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S P ROY JYOTISH DAS MS. P AGARWALA	SC, HEALTH SC, FINANCE
20 WP(C)/7348/2023 FIXED	SEEMA CHAKRABORTY AND ANR Versus UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
ORDERS			
21 WP(C)/4105/2023 B/O	IMAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM SC, REVENUE
22 I.A.(Civil)/164/2024 FIXED in WP(C)/6069/2023	SAHA ALOM TALUKDAR, Versus THE STATE OF ASSAM AND 9 ORS,	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM GA, ASSAM MS. R CHOUDHURY SC, REVENUE
WITH WP(C)/6069/2023	BADIYUT ZAMAL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	MRS R BEGUM (R-8 TO 8.4) GA, ASSAM MR. M U MAHMUD (r-7) MR. A S CHOUDHURY (R-8 TO 8.4) MD A SHEIKH (R-8 TO 8.4) MRS. M SAIKIA MR R A AHMED(R-8 TO 8.4) MR S H MAHMUD (r-7) MR S ISLAM (r-7) MR. S. SUR (r-7) SC, BTC SC. REVENUE

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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
23	FAO/12/2024 B/O	SHARMILA VIJAY SHETTY Versus B AND A LIMITED	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK
ORDERS				
24	CRP/156/2023 B/O	SIDHARTHA MITRA @ SIDHARTA MITRA @ SIRDHARTAA MITRA Versus SMRITIKANA PAUL (BOBI)	MR G BHARADWAJ MR G BHARADWAJ MR N BRAHMA	MR. A T SARKAR MR S HUSSAIN MS S PATAR
HEARING				
25	RFA/29/2010 WITH LCR, FIXED	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS	MR.K K MAHANTA MS.D J BORAH MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN	MR.S K GHOSH MR.S P CHOUDHURY

LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,5th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
2	Bail Appln./647/2024 B/O	MD. CHAMED ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
ORDERS				
3	I.A.(CrI.)/227/2024 B/O in AB/527/2024 WITH AB/527/2024	BHABEN DEWARI Versus THE STATE OF ASSAM, BHABEN DEWARI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR A KHANIKAR R L CHUTIA	PP, ASSAM PP, ASSAM
HEARING				
4	Crl.A./164/2012 PART-HEARD, LCR 5 FILES, P.B.-1, FIXED	NAMAR ALI LASKAR and ANR Versus THE STATE OF ASSAM	MR.Z HAMMAD MR.A M BARBHUIYA MR.A M S MAZUMDER	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-V

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

17	I.A.(Civil)/721/2024 (CONNECTED WITH ITEM NO.11 IN THE DAILY LIST), B/O in WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
46 Crl.A./61/2024 B/O	SADDAM HUSSAIN @ SAMSUL ALOM BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
WITH I.A.(Crl.)/226/2024 in Crl.A./61/2024	SADDAM HUSSAIN @ SAMSUL ALOM BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
17	I.A.(Civil)/3208/2019 FIXED in MACApp./11918/2019 WITH MACApp./11918/2019 (Filing Number)	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS. MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS	MR. D DAS MR. B J TALUKDAR	MR. R C PAUL (R3)
HEARING				
18	MACApp./23/2012 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus SARITA JALAN and 2 ORS	MR.S S SHARMA MRG JALAN MS.L SARMA	MR.MD ASLAM MR.B SHARMA MR.U DUTTA MR.P DEKA MD.ASLAM MR.S SENAPATI MR.J KOTOKY
19	MFA/177/2017 WITH LCR, FIXED	SMTI JAYANTI DAS Versus THE UNION OF INDIA	MR. S CHAUHAN MR. M A SHEIKH MR.M RAHMAN MR.M HOSSAIN MR. P MAZUMDER MR N ALAM M. BORUAH	C.G.C. MR. B SARMA SC, NF RLY
20	MACApp./183/2017 WITH LCR, FIXED	MD SAMED ALI and 3 ORS Versus NATIONAL INSURANCE CO LTD and ANR	MS B DEVI MS.I SARMA	MR. P J BARMAN MR.A DUTTA R-1 MS R TADO MRS.P M DUTTA(R-1)

LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
47	Bail Appln./655/2024 FIXED	SUBOD KR. SUMAN @ SUBODH KUMAR SUMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)				
48	Bail Appln./442/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ASIF ALI @ ASIEF ALI Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
49	Bail Appln./631/2024 FIXED	NITUL CHANDRA DAS Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
BAIL HEARING				
50	AB/334/2024 AB 389/2024(D/O), FIXED	KAMAL KRISHNA NATH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS V V THANYU	PP, ASSAM
HEARING				
51	Crl.A./325/2023 PART-HEARD, BY SLIP	ACHINTA DEKA Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR N KALITA	MR. R BORUAH PP, ASSAM
	WITH I.A.(Crl.)/810/2023 in Crl.A./325/2023	ACHINTA DEKA Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR N KALITA	

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